COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

(Appenate durisdiction)

DFR NO. 757 OF 2018 & IA NO. 630 OF 2018

Dated: 25th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Sakthi Masala Private Ltd. Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan

Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

Mr. Balaji Srinivasan

Ms. Pratiksha Mishra for R-2 & 3

ORDER

Mr. Anand K. Ganesan, Learned Counsel appears on behalf of Respondent No. 1 and Mr. Balaji Srinivasan, Learned Counsel appears on behalf of Respondent No. 2 & 3.

Registry is directed to post all other applications in the instant appeal which are pending considerations on the next date of hearing.

List the matter on <u>30-5-2018</u>, as agreed by the learned counsel appearing for the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil)
Judicial Member

tpd/vg